

the D.G.Q.F. they got the 160 other Medicines Companies de-registered and de-recognised whereas D.G.S. & D. and D.G. Q.F. have no authority to de-recognise these 160 companies. The Secretary (Supply) and the Joint Secretary (Supply) have opposed that move in their notes. I would try to read out that note before you.

[English]

MR. SPEAKER : You cannot carry on like this. I will not allow you to set a precedent like this. You will have to be brief. You can say that this has appeared in the newspaper.

SHRI HARIN PATHAK : Sir, I am having the file no. The Department Circular (i) 11019.. (Interruptions)..

MR. SPEAKER : Will you authenticate it ?

SHRI HARIN PATHAK : I am sending this paper to the concerned Minister. I want that an inquiry should be made on this matter.. (Interruptions)

MR. SPEAKER : If you read from a document, you will have to say that it is correct.

SHRI HARN PATHAK : Sir, fortunately this was printed in the newspaper..

(Interruptions)

MR. SPEAKER : Do you say that it is correct ?

SHRI HARIN PATHAK : I would not.

I want that an inquiry should be made on this matter to find out whether they are involved or not.

MR. SPEAKER : That is right. Do not read the document. Please give the substance of it.

SHRI HARIN PATHAK : My demand is this. An inquiry should be made on this particular issue to find out whether they are involved or not.

[Translation]

I would like to tell the Hon. Minister about the persons involved in it.

SHRI DAU DAYAL JOSHI (Kota) : Mr. Speaker, Sir, I would like to raise an important issue here. Despite seizure of 86 cows in Garh Mukteshwar and beef at Bulandshahr, Cows are being supplied both times to Sahibabad Industrial area near Delhi.

Mr. Speaker, Sir, a woman named Promila Marwah obtained a permit in the name of Arihant Company in Sahibabad industrial area to export buffalo meat but that company is connivance with the Link-Road Police has been exporting beef for years together. When officers in Delhi came to know about this company, they issued instructions regarding this yesterday. After that 24 persons including Promila Marwah the main culprit, were arrested by the police of the Link-Road Police Station. But high-level pressure is being exerted on the police and I am afraid that the culprits may be acquitted just like the persons, who were acquitted in the cow tallow case. Therefore, through, this House, I request the Government to cancel immediately the export licence of the company which has been found guilty of exporting beef and award a stringent punishment to those 24 persons held in this case.

SHRI SURAJ MANDAL. (Godda) : Mr. Speaker, Sir, the Heavy Engineering Corporation, Ranchi is on the verge of closure. A P.T.I. report has been published in a local Newspaper 'Prabhar', in which it has been reported that World Bank has advised the Coal India to cancel the order which it had received from the H.E.C. Earlier also, the Coal India had made supply 18 months late against the orders of the H.E.C. to the N.C.W., which is a part of it.

Mr. Speaker, Sir, in this way, the order of the H.E.C. worth Rs. 12.87 crore dollars will lapse and the tribal people will not get employment as the H. E. C. is

situated in a tribal area. This area is like the second capital of the Jharkhand belt. I would like to request the Government to let not such a situation arise which frequently brings the H.E.C. on the verge of closure so that the people of that area may not have to face starvation. The World Bank also has given advice to the Govt. India. The Ministry of Steel should take steps immediately in this regard so that the H. E. C. may not be closed. I wish to bring this matter in the knowledge of the Government

[English]

MR. SPEAKER : Shri Madan Lal Khurana may speak on terrorist activities in Assam and Jammu and Kashmir

[Translation]

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, (Interruptions). Sir, an assurance was given in the House that some information about Shri Doraswamy, the Executive Director of the Oil India Corporation, would be given very soon to the House. The people of the country are worried about his well being. Is Government holding any talk about his release? Similarly, I would like to know about 'ULFA', whether we have given general amnesty to them or not? But they have held some people as captive there also. The people of the country are worried about the conditions laid down by them. Mr. Speaker, Sir, my submission is that the people are worried on account of such a state of affairs. Shri Rabi Ray had just now raised a similar issue. The terrorists of Kashmir and Assam have held certain people as hostages. The Prime Minister had given an assurance the other day that the House would be taken into confidence. My submission is that the House should be taken into confidence about such things and the present position should be made clear in the House. The wife of Doraiswamy is appealing to the terrorists and begging before them for her husband's release. We want to know as to what Government is doing in this direction. Mr. Speaker, Sir, I request you

to please direct the Prime Minister or the Home Minister to issue a statement in the House about the situation in Assam and Kashmir.

[English]

MR. SPEAKER : You are discussing the President's Address, you can discuss Mandal Commission also.

[Translation]

SHRI RAM VILAS PASWAN : This is the current problem. The Supreme Court has issued orders, it is very essential. The entire House is worried about the same (Interruptions)

Mr. Speaker, Sir, I crave the indulgence of the leader of the House. Shri Arjun Singh The Supreme Court has adopted a stern attitude towards the Mandal Commission and the Chief Justice of the Supreme Court has said that he has received contradictory reports about the attitude of the Government regarding this issue. We would like to know the attitude of the new Government regarding the Mandal Commission?

MR. SPEAKER : You need not read it.

SHRI RAM VILAS PASWAN : He has said that it is made clear in the President's Address to the joint session of the Parliament that the Government is going to provide reservation to socially and educationally backward people on economic basis and therefore (Interruption)..

AN HON. MEMBER : Mr. Speaker, Sir, he is reading from the newspaper.

MR. SPEAKER : Don't read from the newspaper, please.

SHRI RAM VILAS PASWAN : Additional Solicitor General has said that due to the proposal of adding the economic basis to the Mandal Commission, we have to consider it afresh. On the one hand the Government says that it has resolved to